

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 43 OF 2019 IN**  
**APPEAL NO. 47 OF 2019**

**Dated : 08<sup>th</sup> May, 2019**

**In the matter of:**

**TANGEDCO**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **15.07.2019.**

**Court Master**

pk